#### 55 Written Answers

(b) Full figures are not available. How-; ever, for the financial year 1974-75, the average expenditure incurred in a major Custom House came to about Rs. 102/-and in a major Central Excise Collectorate *to* about Rs. 91/- for each uniformed officer.]

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## Disbursement of Loans to Industries by Term Lending Institutions

\*30. SHRI VIREN J. SHAH : Will the Minister of REVENUE AND BANKING be pleased to state :

(a) whether it is a fact that the term lending institutions are withholding the disbursement of sanctioned loans to the industry, due to the enforcement of the Urban Land Ceiling Act and consequent land mortgage problems; and

(b) if so, what steps Government propose to take to ensure that disbursement of funds to industries is made as scheduled so as not to hamper industrial growth ?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHER-JEE) : (a) and (b) In cases where the assisted units are required to mortgage immovable property prior to the disbursement of assistance, the All India long term public financial institutions have been making disbursements of sanctioned loans in some cases through grant of bridge finance and/or against bank guarantee. The Central Government have instructed all the State Governments/competent authorities specified under the Urban Land (Ceiling and Regulation) Act, 1976 that permission under the aforesaid Act for mortgage of vacant land or urban property in favour of the financial institutions should be granted expeditiously.

#### Loans Advanced to unemployed engineers and other Graduates

1. SHRI IBRAHIM KALANIYA : Will the Minister of REVENUE AND BANKING be pleased to state:

(a) the number of unemployed engineers and other graduates who have been advanced loans by the branches of the nationalised banks in Gujarat during the last three years, year-wise; (b) the number of applications for loans from the above mentioned categories of persons which are at present pending with these banks; and

(c) the criteria adopted for advancing the loans?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHEER-JEE): (a) and(b) The present system of data reporting does not provide for compilation of data on such specified categories as 'uemployed engineers' and other graduates. Usually, unemployed engineers seek bank assistance for self employment ventures in such sectors as small scale industry small business, professional and self-employment ventures. Besides, the educated unemployed also get financial assistance from public seeton- banks under Employment Promotion Programme/ Half-a-Million Jobs Programme.

No separate statistics except in the case of Half-a-Million Jobs Programme are maintained by banks regarding number of applications received and pending with them.

Data regarding public sector banks advances to these sectors in Gujarat are set out in the *Annexure*. [See Appendix XCV1I, Annexure No. 3)

(c) While sanctioning loans, banks take into consideration such factors as economic and technical viability of the project, applicants' skill, experience and ability to organize an activity or business.

# 1976 के वर्ष के दौरान आयकर की अदायगी

2. श्री बापूरावजी मारुतराव जी देशमुख: वया राजस्व और बैंकिंग मन्ती यह बताने की कृपा करेंगे कि:

(क) 31 मार्च, 1972 ग्रौर 31 मार्च, 1976 को समाप्त हुए वर्ष में ग्राय कर देने वालों की संख्या क्या थी; ग्रौर

(ख) 31 मार्च, 1976 को ग्रायकर की कुल कितनी राशि बकाया थी ग्रौर उसकी बसूली के लिए सरकार का क्या कदम उठाए जाने का विचार है ? Payment of income-tax during 1976

2. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) the number of income-tax payers as at the close of 31st March, 1972 and 31st March, 1976; and

(b) the total amount of income-tax in arrears as on the 31stMarch, 1976, and the steps proposed to be taken by Government for the recovery thereof?]

राजस्व और बैंकिंग संती (श्री प्रणव सुखर्जी) : (क) ग्राय कर विभाग के सामान्य सूची रजिस्टरों पर 31 मार्च, 1972 तथा 31 मार्च, 1976 की स्थिति के ग्रनुसार प्रभावी\* ग्राय-कर दाताओं की संख्या इस प्रकार थी:—

	*प्रभावी स्राय कर दातास्रों की संख्या
31-3-1972	32,08,516
31-3-1976	37,96,258 (ग्रनंतिम)

\*इसमें उन कर-निर्धारितियों की संख्या शामिल नहीं है, जिनके मामलों में ग्राय-कर ग्रधिनियम के ग्रन्तर्गत कर-निर्धारण की कोई नयी कार्यवाही शुरू करने की जरूरत नहीं होती है। इसमें वे करदाता भी शामिल नहीं हैं, जैसे वेतनभोगी कर्मचारी, जिनकी ग्राय से देय कर को स्रोत पर काटा जाता है ग्रौर जिन्हें ग्रपनी ग्राय की कर सम्वन्धी विवरणियां दाखिल नहीं करनी होतीं ग्रथवा जो ग्रपनी ग्राय की कर सम्वन्धी विवरणियां दाखिल नहीं भी कर सकते हैं।

(ख) 31 मार्च 1976 की स्थिति के अनसार ग्राय कर (निगम कर सहित) की सकल ग्रीर णुढ बकाया रकमें इस प्रकार थीं:---सकल बकाया : 993.80

	: करोड़ रु०*
शुद्ध बकाया	603.08
	करोड़ रु०*

\*ग्रनंतिम ग्रांकडे ।

बकाया मांग की वसूली के लिए ग्राय कर अधिनियम 1961 में निहित उपायों में से प्रत्येक मामले की परिस्थितियों के उपयुक्त उपाय किए गए हैं ग्रौर किए जाते हैं।

t[THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHER-JEE): (a) The number of effective\* incometax payers on the General Index Registers of the Income-tax Department as on 31-3-72 and 31-3-76 was as under:—

	*No. of Effective Income-tax payers
31-3-1972 31-3-1976	32,08,516 37,96,258
	(Provisional)

•Excludes) the number of assessees in whose cases no fresh assessment proceedings under the Income-tax Act are required to be started. Also excludes tax payers, such as salary earners, from whose income the tax payable is deducted at source and who are not required to file/may not file the tax returns of their income.

(b) The gross and net arrears of incometax (including Corporation-tax) as on 31-3-76 were as under:—

Gross arrears Rs. 993-80 crores\* Net arrears Rs. 603-08 crores\*

\* Provisional figures. Such of the steps provided in the Income-tax Act, 1961 as are appropriate to the circumstances of each case, have been and are being taken for effecting recovery of outstanding demand.]

### विदेशी पर्यटक 👘 🛶 🚎

3. डा० रामक्रुपाल सिंहः क्या पर्यटन और नागर विमानन मन्त्री यह बताने की क्रुपा करेंगे कि 1974-75 स्रौर 1975-76 के वर्षों में किन-किन देशों से

[ ] English translation